





Serial No. of Order	Date of Order	Order with Signature	Office Note as action (if any) taken on Order
15. 20/03/2006		<p>Upon hearing Mr. B. Sharma, learned Senior Counsel assisted by Mr. J.K. Kharka and also Mr. S.P. Wangdi, learned Advocate General for the State assisted by Mr. J.B. Pradhan at some length, Mr. Sharma, learned Senior Counsel in his usual frankness submitted that the petitioner does not like to press this writ petition and that being the position, Mr. B. Sharma submitted that the petitioner may be allowed to withdraw the writ petition. In view of the above position, this writ petition is dismissed as withdrawn.</p>	
		<p> (N.S. Singh) Judge</p>	
		<p> (A.P. Subba) Judge</p>	